

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **12.06.2019**

NAME OF THE PARTIES: Kishor Kamlakar Lonkar

V/S

Hindustan Antibiotics Limited

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

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**ORDER**

17. C.P. (IB)-1060/MB/2019

At request, list this matter on 20.06.2019.

SD/-

SD/-

V. NALLASENAPATHY  
Member (Technical)

BHASKARA PANTULA MOHAN  
Member (Judicial)